

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

207. CP/200(MB)2017

**IN THE MATTER OF**

Progility Technologies Pvt Ltd

U/s 441 of the Companies Act, 2013

**Order Delivered on 24.04.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: None present.

For the RoC: Ms. Rujuta Bankar (VC)

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**ORDER**

None for the Petitioner. **Reserved for Orders.**

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/